GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO. 1152

ANSWERED ON MONDAY, 28 JULY, 2025/ SRAVANA 6, 1947 (SAKA)

TIME LIMIT FOR CHOOSING UPS SCHEME

1152. Shri Anto Antony

Will the Minister of Finance be pleased to state:

- (a) whether the Government has introduced the Unified Pension Scheme (UPS) for its employees and if so, the details thereof;
- (b) whether the Government has given options to join UPS or NPS;
- (c) if so, the details thereof along with the time limit provided to the employees to opt the UPS scheme;
- (d) the number of employees opted UPS as on date; and
- (e) whether the Government has any plan to extend the time limit for choosing the scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (e) Unified Pension Scheme (UPS) has been introduced as an option under National Pension System (NPS) for the employees of Central Government who are covered under the NPS, with the objective of providing assured payouts to the employees. Based on the representations from employees and associations, the cut-off date to opt for UPS has been extended for a period of three months up to 30th September, 2025. Further, as on 20.07.2025, 31555 employees have opted UPS.
